been chosen in that case in preference to Bengali?

Oral Answers

SHRI LAL BAHADUR: Because, Sir, generally, some people take delight in speaking in English and not in the regional language.

SHRI H. P. SAKSENA: Did I understand the hon. Minister correctly when he said that both English and Hindi are used as national languages?

MR. CHAIRMAN: For the present.

SHRI BHUPESH GUPTA: English never used to be taken as a national language; neither Hindi that way. It is Rashtra-Bhasha in the Constitution.

श्री नवाब सिंह चौहानः इस मशीन में स्पीचेज नहीं होती हैं, न बंगाली की न हिन्दी की, बल्कि जो हिंदसे हैं---१, २, ३, ४, ७ वगैरह-वही सुने जाते हैं जो कि बंगाली धौर हिन्दी में एक ही हैं। क्या यह सच है ?

श्री लाल बहादर : जी हां, ऐसा ही है। बहुत सरल है। भूपेश गुप्ता जी बेकार नाराज होते हैं। सब समझ लेते हैं। इसमें कोई कठिनाई नहीं है।

## POST OFFICES IN HISSAR DISTRICT

- •375. SHRI JUGAL KISHORE: Will the Minister of TRANSPORT AND COM-MUNICATIONS be pleased to state:
- (a) the number of post offices at present in existence in Hissar District and the number of villages in that District where there are no post offices; and
- (b) how many persons in Hissar District were prosecuted during the year 1956 for using radio sets without licence?

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI HUMAYAN KABIR) ; (a) (i) Number of Post Offices in existence on 1st August 1957 ......231.

Number of villages without Post Offices according to the Census Report.....797.

to Questions

(b) S-x persons.

SHRI JUG AL KISHORE: May I know, Sir, the amount realised from these defaulters as

SHRI HUMAYUN KABIR: Out of six casei, Sir, four were compounded in the court, and one person was fined a sum of Rs. 15. The sixth person was not traced.

## CONSTRUCTION OF AN OVER-BRIDGE AT **JAKHAL RAILWAY STATION**

- \*376. SHRI JUGAL KISHORE: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government are aware that there is no over-bridge provided for the persons of Mandi area at Jakhal Railway Junction on Northern Railway,
- (b) if the answer to part (a) above be in the affirmative, whether Government propose to construct an over-bridge there; and
- (c) if so, when such a bridge is likely to be constructed?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) Yes, Sir.

- (b) The existing foot overbridge is proposed to be extended to connect approach road on Mandi side.
- (c) After 1958-59, subject to availability of funds and steel.

## ISSUE OF CONCESSION TICKETS FOR RAILWAY TRAVEL

- •377. SHRI AMOLAKH CHAND: Will the Minister of RAILWAYS be pleased to state:
- (a) wheher Government propose to hsue concession tickets from August 15 to September 15, 1957 for travel from place to place; and

(b) if so whether any additional bogies will be attached to the trains to accommodate passengers who will travel on these concession tickets?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) Concessional return tickets are toeing issued between 15th July and 15th September 1957 between stations situated at a distance of more than -300 miles.

(b) Additional hogies are attached depending upon the Traffic requirements and availability of coaches and train room.

SHRI AMOLAKH CHAND: May I "know, Sir, whether these return tickets are also available for aircondi-tioned coaches?

SHRI SHAH NAWAZ KHAN: No, Sir; not for airconditioned coaches.

SHRI AMOLAKH CHAND: May I know, Sir, the reason why airconditioned classes have been exempted from this concession?

MR. CHAIRMAN: Because the travellers in the airconditioned coaches can afford.

SHRI AMOLAKH CHAND: I am asking in respect of third class air-conditioned coaches.

MR. CHAIRMAN: That will be borne in

SHRI AMOLAKH CHAND: May I know, Sir, what is the concession in respect of these tickets?

SHRI SHAH NAWAZ KHAN: It is, -one and a half times the fare for return journey.

SHRI AMOLAKH CHAND: May I know, Sir, how many additional coaches were added to the trains during this period?

SHRI SHAH NAWAZ KHAN: I would like to submit, Sir, that this

period from July to September is considered to be rather a dull period, and we have known from statistics that the number of people travelling during this period is on the low side. That is the reason why we have introduced this system for these months.

SHRI AMOLAKH CHAND: The answer given by the hon. Minister that additional coaches are being added is not correct, because no such occasion arose.

SHRI SHAH NAWAZ KHAN: I would like to submit, Sir, that generally we do not feel the necessity of adding any extra coaches because the number of persons travelling is less, but in case there is any necessity to do so and there is room on the train, we will do so.

SHRI AMOLAKH CHAND: May I know, Sir, whether those persons who purctiase these return tickets have to go to the booking office to get their dates mentioned on the return journey?

SHRI SHAH NAWAZ KHAN: Yes, Sir. That is done in order to avoid any misuse of such tickets

SHRI AMOLAKH CHAND: May I know, Sir, whether these tickets are transferable or not, and how can the giving of the date by the booking clerK ensure that there will be no misuse?

MR. CHAIRMAN: They are all said to be non-transferrable, but they are transferred.

DR. RAGHUBIR SINH: May I know, Sir, whether there is a slump in the number of passengers travelling in these airconditioned chair coaches also?

SHRI JAGJIVAN RAM: It is a new thing that has been introduced, and in the initial stages the capacity was not fully utilised, but gradually the capacity is being more and more utilised.

SHRI JAGJIVAN RAM: All these points have been made clear. These are slack seasons and normally there are lesser number of passengers during these periods, and therefore these concessional tickets are issued. Whenever there is rush between any two stations due to some festivals or things like that and where there is a capacity in the trains for additional coaches, provisions is made for all those things.

SHRI MAHESWAR NAIK: May. I know, Sir, whether any concession tickets are going to be issued for Durga Puja also?

SHRI JAGJIVAN RAM: That con-cess on is given in certain areas tor 15 days or so.

SHRI BHUPESH GUPTA: May I know, Sir, whether any concessions are going to be given for the Congress session is Assam?

MR. CHAIRMAN: Mr. Next question Amolakh Chand.

## SLUM CLEARANCE IN DELHI

- \*378. SHRI AMOLAKH CHAND: Will the Minister of HEALTH be pleased to state:
- (a) whether Government have provided alternative accommodation to the persons affected by the Slum Clearance work in Delhi, and
- (b) the number of houses or fiats constructed during the years 1955-56 and 1956-57 to accommodate such persons?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) Instructions have been issued to the Competent Authority to provide alternative I accommodation to slum evictees as far as possible. This is being done.

(b) 2,264.

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SHRI AMOLAKH CHAND: May I know of the people who have been dislodged from their orgina] places how many have been actually accommodated in alternative accommodation?

to Questions

SHRI D. P. KARMARKAR: Sir, I have given the number of houses constructed specially for that purpose. If any have been dislodged but have not been given alternative accommodation, I should like to have notice. Our effort has always been to provide alternative accommodation for them.

SHRI AMOLAKH CHAND: May I know whether, even after this effort, there are regular complaints that the people who have been removed from the slum areas have got no places to accommodate themselves? Is it a fact or not?

SHRI D. P. KARMARKAR: I should like to have the complaints and we shall try to do whatever we can

DR. W. S. BARLINGAY: What is the definition of a slum, and which areas are declared slum areas?

MR. CHAIRMAN: What is the definition of a slum? Physical or mental slum?

श्री स्रोंकार नाथ: मैं यह जानना चाहता हं कि ये लोग स्लम्स से हटाकर कितनी दूर दसरी जगह बसाये गये है ?

SHRI D. P. KARMARKAR: ि तनी नजदीक जगह मिल सके वहां बसाय<sup>1</sup> जाता है। The details of the location of 2,264 houses mentioned in part (b) of the question are as follows: Basti Rehgarpura 60; Moti Nagar, Rohtak Road 48; Jangpura 420; Ahata Kidara 144; Kilokri 396; Jhilmila Tahirpur 1196.

SHRI AMOLAKH CHAND: May I know whether in the name of slum clearance the landlords of these places are taking advantage of the opportunity to eject their tenants and, if so, what steps have been taken to protect the rights of these tenants?